

**Information note to the Press (Press Release No. 33 /2022)**

For Immediate release

**TELECOM REGULATORY AUTHORITY OF INDIA**

**Extension of last date to receive comments / counter-comments on TRAI Consultation paper on “Issues related to New Regulatory Framework for Broadcasting and Cable services”.**

**New Delhi, the 30<sup>th</sup> May 2022** : Telecom Regulatory Authority of India (TRAI) had released a Consultation Paper on “Issues related to New Regulatory Framework for Broadcasting and Cable services” in India on 07<sup>th</sup> May 2022. The last date of receiving comments on the issues raised in the Consultation Paper from the stakeholders was fixed as 30<sup>th</sup> May 2022 and counter-comments as 06<sup>th</sup> June 2022.

2. Keeping in view the requests received from the stakeholders for extension of time for submission of comments on the above-mentioned consultation paper, it has been decided to extend the last date for submission of comments and counter-comments up to 06<sup>th</sup> June 2022 and 13<sup>th</sup> June 2022 respectively.

3. The comments and counter-comments may be sent, preferably in electronic form, on the email ID [advbcs-2@traigov.in](mailto:advbcs-2@traigov.in) and [jtadvbcs-1@traigov.in](mailto:jtadvbcs-1@traigov.in) .

4. For any clarification/ information, Shri Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No. +91-11-23237922.

**(V. Raghunandan)**  
**Secretary, TRAI**